

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.44 of 1995

Friday this the 13th day of January, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

A.P.Varghese,
Extra Departmental Delivery Agent.II
Mekkad PO, residing at Arreeckal,
Thuruthissery, Mekkad-683589.

... Applicant

(By Advocate Mr. A.L.George)

Vs.

1. The Senior Superintendent of Post
Offices, Office of the Senior
Supdt. of Post Offices, Aluva Division,
Aluva.

2. The Sub Divisional Inspector (Postal),
Sub Divisional Office, North Parur.

3. The Postmaster, Mekkad PO. ... Respondents

(By Advocate Mr. T.R.Ramachandran Nair, ACGSC)

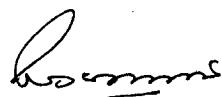
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

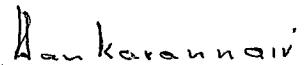
Applicant was appointed as Extra Departmental
Delivery Agent on 3.11.94. Within a week of that, by A2
dated 10.11.94 he sought the permission of the Department
to resign. A2 was followed up with different letters
with different requests. The prayer in this application
is for a direction to pass final orders on the requests
made by applicant. StandingCounsel appearing for res-
pondents submits that final orders have been passed in
the matter, and that the resignation of applicant has

been accepted. Nothing survives for consideration in this application, and for that reason we dismiss the same. No costs.

Dated 13th January, 1995.



S.P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List of Annexures

Annexure A2: True copy of petition submitted by Applicant to 2nd respondent dated 10-11-94.